

THE  
PARLIAMENTARY DEBATES

Date: 18.11.2014

(Part I—Questions and Answers)

OFFICIAL REPORT

553

554

HOUSE OF THE PEOPLE

Thursday, 5th June, 1952

The House met at a Quarter Past Eight  
of the Clock

[MR SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

RURAL DEVELOPMENT

\*501. **Shri B. R. Bhagat:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to organise an extension service as a part of the rural development Programme laid down in the Five Year Plan;

(b) if so, the scope of the service; and

(c) how and when a suitable organisation for the service will be set up?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) Yes.

(b) and (c). A statement is laid on the Table [See Appendix III, annexure No. 21.]

**Shri B. R. Bhagat:** May I know whether there is any proposal before Government for coordinating the various extension schemes?

**Shri Kidwai:** Yes.

**Shri B. R. Bhagat:** How will this be done?

**Shri Kidwai:** By creating a liaison between the different project organisers.

**Shri B. R. Bhagat:** May I know whether the extension service provided by the Ford Foundation Scheme will be included in this Five Year Scheme?

75 PSD

**Shri Kidwai:** Of course, some training schools have already been started.

**Shri B. R. Bhagat:** May I know whether any extension service scheme exists at present in any part of the country?

**Shri Kidwai:** If he will look up the statement, he will find that the training will take six to nine months. How can the scheme be started without trained workers?

HINDI

\*505. **Shri M. L. Dwivedi:** Will the Minister of Home Affairs be pleased to state:

(a) whether Hindi or *Rashtra Bhasha* is one of the regular subjects of examinations conducted by the Union and States Public Service Commissions;

(b) if so, whether the subject is compulsory or optional; and

(c) the standard of efficiency prescribed for examinations in the subject?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (b). Hindi is prescribed as a compulsory subject in the final examinations for the Indian Administrative Service and the Indian Police Service Probationers. It is not included in the scheme of subjects for any other examination conducted by the Union Public Service Commission.

I have no information about the practice prevailing in examinations conducted by State Public Service Commissions.

(c) The Indian Administrative Service Probationers are tested in conversation and dictation in Hindi. The Indian Police Service Probationers have to offer one paper of an hour's duration carrying a total of 50 marks and to display knowledge of Hindi up to the IV standard. They have also to appear for an oral test.